

Defective Case Register from 2025-07-15 to 2025-07-15

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/20914/2025	BISWAJIT RANJAN TRIPATHY	2025-07-15	1. This case related to sexual offence the name of victim and victims address deleted from petition as per the standing order 3/2024 and put up for SR thereafter.
2	D-ABLAPL/21115/2025	SATYA NARAYAN MISHRA 4	2025-07-15	1. There is sole O.P. Govt. of Odisha in the Cause Title. In Index another O.P. alongwith Govt. has been mentioned. 2. Annexure 1 not legible
3	D-ABLAPL/21113/2025	JAYAKRISHNA MOHAPATRA	2025-07-15	1. Annexure 1 page 10 and Annexure 2 page 15 not legible. 2. Page marking of Synopsis and Date chart in the Index are not in proper place.
4	D-CRLMC/21160/2025	BISMAY RAY	2025-07-15	1. Page no. 33 after one page not paginated. 2. page nos. 28 and 29 repeated twice.
5	D-BLAPL/21020/2025	SUBRAT KUMAR NAYAK - 3	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. in cause title complete address of POCSO court not furnished. 2. Provision of law furnished under cause title is not correct. 3. Attested Annexure-1 not filled. 4. Complete address of the petitioner not furnished in V. Nama
6	D-BLAPL/21077/2025	MANORANJAN PADHY	2025-07-15	Certified/Free copy of rejection order dtd.11.7.25 not filed.
7	D-CRLMC/21125/2025	ASHOK KUMAR SARANGI	2025-07-15	1. Honble Court not tally with cause title and copy of order. 2.As per standing order the name of victim/informant shall not be mentioned in the petition.
8	D-WA/26390/2025	SASWAT DAS,A.G.A	2025-07-15	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 161 days delay
9	D-CONTC/26436/2025	ADV.	2025-07-15	i) Occupation of the Deponent not furnished in Affidavit.ii)Opp. party no. 3 in the wp(c) not made party in this CONTC petition.
10	D-BLAPL/21081/2025	SATYA NARAYAN MISHRA 4	2025-07-15	1. Reference certificate furnished incorrect.
11	D-BLAPL/21062/2025	SANTOSH KUMAR DWIVEDY	2025-07-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Subject Code not mentioned in Cause title 2. Paragraphs not properly mentioned 3. Signing Advocate 2, but one name reflect in Vakalatnama 4..Petition not correctly addressed to Honorable Court
12	D-WP(C)/28053/2025	UMESH CHANDRA MOHANTY	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no 4 I.A of the affidavit not correctly mentioned.Page 34 not neat.
13	D-WP(C)/28092/2025	BHABANI PRASAD MOHANTY	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit
14	D-CRLREV/21092/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-07-15	Period of Delay 74 days 2.AU fee Rs.1.10 not paid.
15	D-CRLA/21172/2025	SIDHARTHA SANKAR RAY (2)	2025-07-15	1.Receipt showing copy On vigilance counsel not filed 2.Code Wrongly indicated
16	D-CRLLP/21061/2025	PRASANNA KUMAR PARHI, D.S.G.I., SUDIPTO PANDA, C.G.C.	2025-07-15	Court Fee Rs.6.00 not paid 2.Age of respondent not furnished 3.Para No. wrongly furnished in declaration of affidavit, 4.Delay of days is left blank in para no.2 of I.A.,5-Place of trial court wrongly mentioned in 1st para of I.A., 6-Status of party wrongly mentioned in item no.2 of affidavit in I.A.
17	D-WP(C)/28105/2025	PAMI RATH	2025-07-15	Paragraph not correctly mentioned in the affidavit.Page 10 not neat.
18	D-CONTC/26465/2025	ADV.	2025-07-15	1.Code Not indicated.2.Paragraph no. not correct in the Declaration of the Affidavit .
19	D-WP(C)/28148/2025	CHITRASEN PARIDA	2025-07-15	.Receipt Showing Serv.copy To ct not Filed.
20	D-CRLMC/20926/2025	PRABODHA CHANDRA NAYAK	2025-07-15	1.Nomenclature not correctly furnished sl. no.3 in Index. 2. Charge sheet to be filed.
21	D-WP(C)/28185/2025	PRABIN DAS	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent not correctly furnished in the affidavit.2.Page nos15 16 18 and 20 to 23 not neat and legible.
22	D-WP(C)/28211/2025	PRASHANTA KUMAR NAYAK	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not furnished on the declaration.2.Age of the deponent on affidavit does not tally with declaration.4. Date not mentioned in Annexure-11.

23	D-WP(C)/28212/2025	GOPAL CHARAN MOHANTY	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-WP(C)/28087/2025	DHANESWAR BEHERA	2025-07-15	1. Date of Letter under Annexure-4 not correctly mentioned in Index.
25	D-CONTC/27803/2025	ADV.	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-CONTC/27819/2025	STHITI PRAGYAN SUNANDINI	2025-07-15	1. Age of the petitioner not tally with affidavit. 2.Under taking for ordia translate copy not furnished
27	D-CONTC/27823/2025	ADV.	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. code not mentioned. 2.Desig. of op. not mentioned in index.3. page no.9 not mentioned in annex.2
28	D-CONTC/27871/2025	ADV.	2025-07-15	Two Dist . mentioned in the address of the petitioner
29	D-WP(C)/28068/2025	PRIYA RANJAN SINGH	2025-07-15	14-NOT PROPERLY INDEXED.
30	D-CONTC/27848/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-15	or. dtd.1-3-2024 passed in W.P.(C) NO.23962/23 under annex.1 not tally with index petition para.2 and prayer of petition
31	D-WP(C)/28047/2025	SANDEEP RATH	2025-07-15	1-COURT FEE IS DEFICIENT. Rs.42 to be paid
32	D-WP(C)/28114/2025	MANOJ KUMAR MOHANTY	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D-CONTC/27867/2025	S.K.MOHANTY	2025-07-15	1. sl. nos. of paragraphs not correct.2. Age of petitioner not tally with affidavit.3.sl. nos. of paragraphs blank in declaration of affidavit.
34	D-CMAPL/28206/2025	ADV.	2025-07-15	Period of Delay 222 days delay. I.A. not filed 2.AU fee Rs 2.25/- to be paid 3.Date of order wrongly furnished in Cause title and para no.5 4.Para no not correctly furnished in declaration.
35	D-WP(C)/28134/2025	SUBRAT SATPATHY	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index annex.6 not mentioned in the petition.2.paragraphs not correct and page no.22 not neat
36	D-WA/25937/2025	AISHWARYA DASH,A.S.C	2025-07-15	common judgement dtd 19. 07 .24 to be filed
37	D-WP(C)/28108/2025	DHANESWAR BEHERA	2025-07-15	1. Date of Letter under Annexure-4 not correctly mentioned in Index.
38	D-WP(C)/28210/2025	SUDHASHREE PASAYAT	2025-07-15	1. Date of Year under Annexure-4 does not tally with para-7 of the petition.
39	D-CRLREV/20560/2025	JAJATI KESHARI KHUNTIA	2025-07-15	1.Period of Delay 14 days 2. page 17 two pages. 3.I.C.C. no.01/2024 reflected in index not reflected in annex.3

40	D-ABLAPL/18828/2025	SYED IQBAL	2025-07-15	1. Name of the Petitioner in Vakalatanama not match with cause title. 2. LTI not attested in Vakalatanama. 3. Occupation mentioned in the Affidavit is not correct. 4. Declaration about paragraphs is not proper in the Affidavit.
41	D-CRLREV/20771/2025	SUSHANTA HARICHANDAN	2025-07-15	As per index annexs. 1 and 2 not mentioned in the page no.13 and 22.2. Good grounds not mentioned.
42	D-RSA/20304/2025	SMITA RANJAN PATNAIK	2025-07-15	Age of Appellant No-2 not mentioned in this Appeal.
43	D-WP(C)/27992/2025	SUNKURU SUDHAKAR RAO	2025-07-15	Both petition of sl.4 in affidavit not proper and sl. nos . of paragraphs not mentioned in declaration .
44	D-WP(C)/27994/2025	PABITRA KUMAR NAYAK	2025-07-15	page nos. 37 39 40 and 42 are not neat .
45	D-CRLMC/20497/2025	ABHINANDAN PRADHAN	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . This case related to sexual offence the name of victim address i.e. rent house of one Anjana Behera deleted in para no.4 of the petition and put up for SR thereafter.
46	D-ABLAPL/21166/2025	ANIRUDHA DAS	2025-07-15	1.Receipt Showing Serv.copy To Vigilance not Filed. 2. SL No. not maintained properly in the Index. Synopsis and Date Chart are not properly mentioned in the Index. 3. Name of the Petitioner is not correct in the Affidavit
47	D-CRLREV/18035/2025	SARTHAK NAYAK	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT. Period of Delay 3 days Page no. 144 not available. Annexure 12 and 13 not reflected in averments.
48	D-CONTC/26462/2025	ADV.	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Synopsis not page marked.ii)Code not indicated in cause title
49	D-WP(C)/28079/2025	NIRMAL RANJAN ROURAY	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CRLMP/20243/2025	SOUBHAGYA KUMAR DASH	2025-07-15	sl. no. 4 not properly described in affidavit.
51	D-CONTC/26510/2025	ADV	2025-07-15	i) Reference Certificate not fully furnished ii) Vernacular Certificate not furnished by Deponent.
52	D-WP(C)/28090/2025	PITAMBAR PANDA	2025-07-15	.Petition not correctly addressed to Honorable Court
53	D-CONTC/26563/2025	ADV.	2025-07-15	i)This CONTC Petition may not register against Civil Judge(Sr. Divn.).
54	D-WA/26308/2025	SHRADHA DAS	2025-07-15	Period of Delay 16 DAYS 2. C. COPY OF IMPUGNED ORDER NOT FILED 3. PAGE NOS.136 AND 137 NOT NEAT AND

				LEGIBLE . PUT UP FOR SR AFTER REMOVAL OF ALL DEFECTS
55	D-BLAPL/20887/2025	DEEPANKAR PANIGRAHY	2025-07-15	The name of the G.R.case,P.S.case and Lower Court mentioned in the prayer portion do not tally with of Cause Title.
56	D-ABLAPL/21120/2025	JAYAKRISHNA MOHAPATRA	2025-07-15	1. Orissa High Court Bar Association Welfare Fund Rs.50/- not paid. 2. Annexure 1 page 10 and Annexure 2 page 15 not legible.
57	D-ABLAPL/18829/2025	SYED IQBAL	2025-07-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Declaration about paragraphs in the Affidavit is not proper. 2. Annexure 1 not marked and page 11 not legible.
58	D-WP(C)/28030/2025	SANDIPANI NAYAK	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of series copy not tally with Index.Paragraph not correctly mentioned in the affidavit.Page 8 and 9 not neat
59	D-ABLAPL/21117/2025	DIBYA CHARAN SWAIN	2025-07-15	Index not proper. Synopsis and Date Chart not included in the Index.
60	D-ABLAPL/21126/2025	BINAYA BHUSAN ROUTRAY	2025-07-15	1. Synopsis and Date Chart not page marked in the Index. 2. Prayer is not proper. Prayer has not been made for all the petitioners. 3. Annexure 1 page 13 not legible
61	D-CRLMP/20452/2025	ARIJEET MISHRA	2025-07-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D-CRLMP/20627/2025	NIRANJAN MAHARANA	2025-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
63	D-WP(C)/27809/2025	KSHIROD KUMAR SAHOO	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit and I.A of the affidavit not proper.I.A of the Petition not tally with Petition copy.
64	D-CONTC/27903/2025	ADV.	2025-07-15	CONTC. PETITION MAY NOT REGISTER AGAINST PRIVATE PERSONS. IT MAY BE REGISTER CRLMP
65	D-WP(C)/28028/2025	SANDEEP RATH	2025-07-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and not correctly mentioned in the I.A of the affidavit..Page 57 not neat.
66	D-WP(C)/28027/2025	JUDHISTHIR SAHOO	2025-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 19 and 20 not neat.
67	D-RVWPET/28169/2025	NIRANJAN LENKA	2025-07-15	C. copy of impugned order not filed. 2.Provision of Law In correct. i) Limitation calculation after filing of c. copy of impugned order.ii) SL. no 3 CMP wrongly mention in Index.iii) Provision of law not correctly furnished.iv)WP (C) no wrongly furnished in para -11.v) Legible copy of page no. 22 to be filed.vi) Order dtd. wrongly furnished in para-10 and prayer of RVWPET and para no.-3 of I.A. (stay petition)
68	D-WA/27480/2025	AMITABH MISHRA	2025-07-15	1) Name of the appellant does not tally with wp(c). ii) More than one prayer
69	D-WA/26364/2025	SAMEER KUMAR DAS	2025-07-15	Code Incorrect i) Status of the parties not furnished.ii) Provision of law not correctly furnished in I.A.
70	D-CONTC/26438/2025	ADV.	2025-07-15	i)Synopsis not page marked.ii)Postal receipt in Annexure 2 not in proper place.
71	D-CRLMP/20088/2025	RAMA CHANDRA JENA	2025-07-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-CONTC/27122/2025	ADV.	2025-07-15	Name of the Petitioner no.1 does not tally with affidavit and wp(c)
73	D-ABLAPL/20950/2025	BIDYALOK MOHAPATRA	2025-07-15	1. Page 6 not marked. 2. Annexure 1 not attested.
74	D-CRLMP/20139/2025	NIRANJAN LENKA	2025-07-15	PAGE NOS. 13 TO 17 NOT LEGIBLE
75	D-WP(C)/28116/2025	SASWAT KUMAR ACHARYA	2025-07-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-CRLMP/20041/2025	SMRUTI RANJAN DASH	2025-07-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 35 and 36 NOT NEAT AND LEGIBLE
77	D-CRLMP/20345/2025	SANDIPANI NAYAK	2025-07-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index..Name of filing advocate not in capital letter in Vnama.
78	D-CONTC/24324/2025	ADV.	2025-07-15	Anx-2 does not tally with Index.
79	D-CRLMP/20431/2025	SATRUGHNA DASH (A)	2025-07-15	.Receipt Showing Serv.copy To cg not Filed.
80	D-ABLAPL/21050/2025	SUSANTA KUMAR LENKA	2025-07-15	1.G.R case no not furnished correctly in Prayer of the application.
81	D-ABLAPL/21116/2025	RAJIV KUMAR MAHANTA	2025-07-15	Annexure 1 page 10 and 11, Annexure 2 page 15 and 16 not legible.
82	D-BLAPL/21013/2025	SUDEEP KUMAR SARANGI	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In cause title address of the petitioners mentioned 2and 3 instead of 1 and 2 2. In

				paragraph -3 of the application rejection date wrongly furnished. 3. Father name of the petitioner-1 as mentioned in the cause title is not tally with Rejection order. 4. complete address of the petitioners as mentioned in the Rejection order is not furnished in the case title of the application. 5. Original/free copy of the Rejection order not filled.
83	D-EXP/25027/2025	ADV.	2025-07-15	1. Court Fee Rs-60/ - payable Rs-6/- paid Rs-54/- to be paid.
84	D-EXP/25923/2025	ADV.	2025-07-15	1. Provision of Law Not complete furnished 2. Reference certificate not furnished. 3. page mark not properly.
85	D-MACA/27745/2025	SABITA RANJAN PATTNAIK	2025-07-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 104 days.I.A for condonation of delay not filed.2.L.A.A Fee of Rs.10/- not affixed .
86	D-MACA/27807/2025	PRAMOD KUMAR TRIPATHY	2025-07-15	1.Period of Delay 78 days.I.A for condonation of delay not filed.
87	D-BLAPL/21021/2025	LAMBODOR ACHARI	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT. 1.In date and events and Paragraph 5 of the application bail rejected by the learned court not furnished correctly. 2. Copy of Rejection order marked as Annexure-3 instead of 2 at page no 23
88	D-MACA/27806/2025	PRAMOD KUMAR TRIPATHY	2025-07-15	1. Period of Delay 78 days.I.A for condonation of delay not filed.
89	D-BLAPL/21017/2025	LAMBODOR ACHARI	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT. 1.In date and events and Paragraph 5 of the application bail rejected by the learned court not furnished correctly. 2. Complete address of the petitioner as mentioned in the Cause title not furnished in V.Nama
90	D-CRLMC/20698/2025	RAMANI KANTA PATTANAIAK	2025-07-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
91	D-CRLMC/20106/2025	BHOLANATH SAHA	2025-07-15	1..Petition not correctly addressed to Honorable Court 2. Subject code not correctly furnished in Assessment slip
92	D-CRLMC/20646/2025	DIGAMBAR SETHI	2025-07-15	1. Prayer of CRLMC not correctly furnished.
93	D-BLAPL/21018/2025	ASHOK KUMAR SWAIN(1)	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT.
94	D-ABLAPL/21010/2025	PRASANTA KUMAR JENA	2025-07-15	Paragraphs properly not mentioned in declaration of Affidavit
95	D-ABLAPL/21026/2025	HEMENDRA SAMAL	2025-07-15	Bookmark Index properly not mentioned.
96	D-ABLAPL/21103/2025	ACHYUTANANDA PATTANAIAK	2025-07-15	G.R. case No. has been left blank in the Synopsis
97	D-BLAPL/21001/2025	RAJESH KUMAR MAHAPATRA	2025-07-15	14-NOT PROPERLY INDEXED.

98	D-CRLMC/20721/2025	ABHISHEK DASH	2025-07-15	1. PS case number not correctly furnished in para no.1. 2. Prayer of the CRLMC not correctly furnished
99	D-BLAPL/20784/2025	SURYAKANTA DWIBEDI	2025-07-15	1. A. fee is deficient on rejection order.
100	D-ABLAPL/21107/2025	PRASANTA KUMAR SAHOO	2025-07-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
101	D-CONTC/26386/2025	ADV.	2025-07-15	i)Postal Acknowledgement slip not legible.
102	D-WP(C)/28011/2025	RANJIT SAMAL	2025-07-15	1.Synopsis and Date chart not furnished
103	D-ABLAPL/21111/2025	BIKASH KUMAR DASH	2025-07-15	1. Page marking of Index and Synopsis as page 7 and 8 wrong. 2. Description of documents in the Index is not proper. 3. Annexure 1 page 8 not legible.
104	D-BLAPL/21032/2025	AMULYA RATNA PANDA	2025-07-15	Wrongly mentioned Annexure-2 instead of Annexure-1 in Paragraph 6 of the Petition.
105	D-WP(C)/27369/2025	DILIP KUMAR SAHU	2025-07-15	Detail address of the petitioner in cause title not tally with the affidavit.
106	D-WA/23735/2025	UMA CHARAN MISHRA	2025-07-15	C. copy of impugned order not filed 2.Code Incorrect 3.Limitation calculation after filing of c. copy of impugned order.
107	D-WA/23726/2025	UMA CHARAN MISHRA	2025-07-15	C. copy of impugned order not filed i) Serial no. not correctly mention in respondent.ii)Reference certificate not furnished.iii) Para no. not furnished in declaration of I.A. iv) Limitation calculation after filing of c. copy of impugned order.
108	D-WA/23732/2025	UMA CHARAN MISHRA	2025-07-15	C. copy of impugned order not filed I) Reference certificate not furnished.ii) Limitation calculation after filing of c. copy of impugned order.
109	D-WA/26362/2025	SAIBRATA RATH	2025-07-15	More than one prayer in Being aggrieved and prayer.
110	D-ABLAPL/21112/2025	SURYAKANTA DWIBEDI	2025-07-15	Authentication fee of Rs.3.30 not paid on Annexure 1.
111	D-BLAPL/20794/2025	RAJENDRA NARAYAN ROUT	2025-07-15	1. Certified copy or free copy of rejection order not filed.
112	D-WP(C)/28026/2025	HARMOHAN DHAL	2025-07-15	Page 18 and 19 not neat.
113	D-WP(C)/28025/2025	PRANAYA KISHORE HARICHANDAN	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 44 not neat
114	D-CRLMC/20500/2025	SUDHASHREE PASAYAT	2025-07-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Provision of law not correctly furnished in the petition and I.A. petition. 2. Page no. 26 Annex-4 not exhibited. 3. Not page marked in I.A. petition.
115	D-CRLMC/20759/2025	BIPIN KUMAR NAYAK	2025-07-15	Age of Petitioner not tally with cause title and copy of order.P.S number not mentioned in the cause title.

116	D-BLAPL/20986/2025	PRADEEP KUMAR PANDA	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-BLAPL/20987/2025	TANMAYA KUMAR MOHANTY	2025-07-15	1. In V. Nama, Address of the petitioner in respect P.S is not tally with Cause title of the application. 2. In the list of date ans events date of bail Rejection is not correctly furnished. 3. Attested Annexure-1 not filled.
118	D-BLAPL/20998/2025	LAMBODOR ACHARI	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT. 1. In date and events and paragraph-5 of the application,bail has been rejected by the court wrongly mentioned.
119	D-BLAPL/20993/2025	LAMBODOR ACHARI	2025-07-15	3-AUTHENTICATION FEE IS DEFICIENT. 1. In Date and events and paragraph 5 of the application,bail has been rejected by the court wrongly furnished.
120	D-BLAPL/20999/2025	SUDEEP KUMAR SARANGI	2025-07-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. complete address of the petitioners as mentioned in the Rejection order is not furnished in the cause title of the application. 2. In paragraph -3 and List of date and events of the application rejection order date and learned court not correctly furnished
121	D-WA/23306/2025	SANJIB KUMAR SWAIN,A.G.A	2025-07-15	C.Copy under A-3 not related in any manner with this W.A. Put up for further S.R after filing correct C.Copy.
122	D-BLAPL/21007/2025	ARIJEET MISHRA	2025-07-15	1. G.R case no not correctly furnished in the Bail Application.
123	D-CONTC/27924/2025	ADV.	2025-07-15	Code Not correct. i) Code not correct in Cause title and Assesment Slip..ii)Reference Certificate not correctly furnished.iii)Annexures not correctly marked in the petition and Paragraph nos. 2 and 3 of the petition..iv) Postal Acknowledgement slip not filed.
124	D-CRLMC/20683/2025	DEEPALI MAHAPATRA	2025-07-15	1. Annexure number not correctly furnished in para no.11.
125	D-BLAPL/20813/2025	OM PRAKASH SARAN	2025-07-15	1. Petitioner has not authorised the deponent to swear the Affidavit on his behalf. 2.Reference certificate has been underlined

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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